



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

Annex VI

Form C Claim related rectification

Name of Bank:

DEA FUND Code:

A. Details of actual, correct and excess claim:

B. Details of Excess Claim sent with regular deposit in current month:

Total Deposit									
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**Note: The interest paid in excess claim (in A) should be clubbed with Excess claim returned back in Interest Bearing amount (in B)

Reason for Rectification:

Signature:

Name of the first Signatory:

Designation of Officer (With Stamp):

Signature:

Name of the Second Signatory:

Designation of Officer (With Stamp):

Place:

Date:

Certificate –Details given above are true as per the records of the bank and verified by me and found to be correct.

Signature:

Name of Bank's Auditors (Internal/Concurrent) (With Stamp):